

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal no. 154 of 2012

Dated : 9th April, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Raj West Power Ltd.

...Appellant(s)

Versus

Rajasthan Electricity Regulatory Commission
& Ors.

...Respondent(s)

Counsel for the Appellant(s): Ms. Swagatika Sahoo

Counsel for the Respondent(s): Mr. P. N. Bhandari for R-2, R-3 & R-4
Mr. R.K. Mehta and
Mr. Antaryami Upadhyay for R-1
Mr. R.C. Sharma, (Rep.)

ORDER

The issue in this Appeal has already been decided by this Tribunal in Appeal no. 76 of 2012 judgment dated 08.04.2012. The Learned Counsel for the parties want to read this judgment and make their submissions.

So, post the matter for hearing on **08.05.2013.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

mk/vt